

SPECIAL BENCH
COURT - I

O-255

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/15(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	SUMAN HEALTHCARE PRIVATE LIMITED VS MOUNTVIEW CONSULTANCY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.A.Rao, Adv.] For the Financial Creditor
Mr.S.Tibrewal,Adv.]
Mr.Dripto Majumdar, Adv.] For the Intervener
Mr.Aditya Garodia,Adv.]
Mr.Abhidipto Tarafdar,Adv.] For the Corporate Debtor
Ms.Sutapa Mitra,Adv.]

O R D E R

1. Ld.Counsel for the sides present.
2. Heard.**Reserved for orders.**
3. Let Written of arguments be filed by both sides within a period of one week.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)

PJ